

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 1004/26939-26969/Bail Power/Gaz./PDJ West/2022 dated 17.09.2022, taking note of that Sh. Manish Khurana , ASJ-04 is on training today, first link Sh. Sunil Kumar Sharma, ASJ-09 is on Leave, second link Sh. Hem Raj, ASJ-08 is also on leave today.

In view of the above, Sh. Devendra Kumar Sharma, Spl. Judge, NDPS Act, West District, Tis Hazari Courts, Delhi shall perform duties in bail matters assigned to Sh. Manish Khurana, ASJ-04, West District for 07.10.2022, in addition to the work already assigned to him.

Rest of the bail duty roster referred above, shall remain the same.



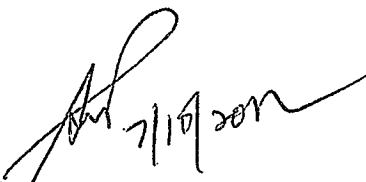
(SANJAY KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

1073 / 28714-28730
No. _____/Bail Power/Gaz./PDJ West/2022

Dated, Delhi the 07/10/22

Copy forwarded to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.



PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI



